

(5)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/271/ (IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : LAND MARK HOUSING PROJECTS CHENNAI PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

From Resp

Yusuf S.Q

Mr. Abdul Rahman

YH

A. Vidya E

B. Shakti Periyar

For Mr. King & Pauldy.

Counsel for Petitioner.

Ady.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time for making payment as per the proposal given. At request, time is enlarged. Put up on **02.11.2017 at 10.30 A.M.**

-Sd-

MEMBER (TECHNICAL)
ghk

-Sd-

MEMBER (JUDICIAL)